

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**Cr. Revision No.1057 of 2019**

Satya Narayan Mahato ..... **Petitioner**

**Versus**

The State of Jharkhand & Anr. .... **Opp. Parties**

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**CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA**

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For the Petitioner : Mr. Tapash Kabiraj, Advocate  
For the State : Mrs. Priya Shrestha, A.P.P  
For the O.P. No.2 : Mr. A. K. Chaturvedy, Advocate

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**08/Dated: 09<sup>th</sup> July, 2020**

1. Learned counsel for the petitioner, learned A.P.P and learned counsel for O.P. No.2 are present.
2. On prayer of learned counsel for the petitioner, office to list the revision on **05.08.2020**.

**(AMITAV K. GUPTA, J.)**

**Chandan-Rohit/-**